## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/182/2016

NAME OF THE PETITIONER(S)

: S. Kadirvel & 13 others

NAME OF THE RESPONDENT(S)

: M/s CIGFIL Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

RIVIDHYD SHANKAR ADVOCATE FOR PETITIONERS RIGHLIGEN, R

Arrehana for Counsel for Thriyambale Rannan Respondents 283 Service Counsel R Muragi

## **ORDER**

Shri R Vidhya Shankar, counsel for petitioner present. Shri R Murari, senior counsel for R2 & R3 present. The Chartered Accountant, representing R4, contacted the counsel for R2 & R3 and informed that he would be attending before this Bench today. Both the counsels sought time to submit final arguments. Time extended at request. Put up on 01.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)